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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(CRL) 1653/2021 & CRL.M.A. 13715/2021

CHARU SONEJA

..... Petitioner

Through

h Mr. K. K. Manan, Senior Advocate with Ms. Uditi Baliand Ms. Komal Vashist, Advocates.

Versus

STATE (NCT OF DELHI) AND ORS..... RespondentThroughMr. Piyush Singhal, Advocate for Mr.
Ashish Aggarwal, ASC for the State
with SI Rajani, PS Naraina
Ms. Kamlesh Mahajan, Advocate for
R-2 to R-5

CORAM: HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD <u>O R D E R</u> 13.12.2021

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List on 03.01.2022.

DECEMBER 13, 2021 *S. Zakir*

SUBRAMONIUM PRASAD, J

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